

# HIGH COURT OF CHHATTISGARH: BILASPUR

## CORRIGENDUM

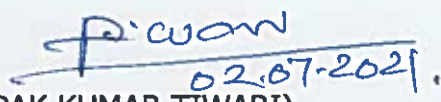
No. 502/Confdl./2021  
II-3-1/2021

Bilaspur, dated the 02<sup>nd</sup> July, 2021

In Registry Order No. 488/Confdl./2021/II-3-1/2021 dated 01.07.2021:

1. In Sl. No. 3, Column No. 6 be read as 'II Civil Judge Class-II' instead of III Civil Judge Class-II and:
2. In Sl. No. 35, Column no. 6 be read as 'Civil Judge Class-II' instead of I Civil Judge Class-II.

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

  
(DEEPAK KUMAR TIWARI)  
REGISTRAR GENERAL

Endt. No. 503/Confdl./2021  
II-3-1/2021

Bilaspur, dated the 02<sup>nd</sup> July, 2021

Copy forwarded to: -

- 1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 12) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.

Contd. 2/-

- 13) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 16) Registrar ([Vigilance and I. & E.]/ Judicial/ S. & A.), High Court of Chhattisgarh, Bilaspur for information.
- 17) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 18) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- 19)
  1. Smt. Tanu Shree Gavel, I Civil Judge Class-II, Kharsiya,
  2. Smt. Ankita Mudaliar, VI Civil Judge Class-II, Durg,

*for information and compliance.*
- 20) District & Sessions Judge, Balod/ Balrampur at Ramanujganj/ Baloda-Bazar/Bastar at Jagdalpur Bemetera/ Bilaspur/Dakshin Bastar at Dantewara/ Dhamtari Durg /Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Koriya (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur /Uttar Bastar (Kanker) for information.
- 21) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- 22) Additional Registrar (Admn./ D.E./ Judicial/ O/o R.G./ Scanning & Digitalization/Elimination, Record Room (Disposal) and D.D.O./ Criminal/ Civil & Copying/ Central Filing), High Court of Chhattisgarh, Bilaspur for information.
- 23) Officer on Special Duty-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
- 24) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 25) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 26) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 27) Deputy Registrar (Confidential/Vigilance and I. & E./ Works/Mediation/ Writ), High Court of Chhattisgarh, Bilaspur for information.
- 28) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 29) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 30) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 31) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

*Diwan*  
*02.07.2021.*

(DEEPAK KUMAR TIWARI)  
REGISTRAR GENERAL